

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 103
152/252/ND/2020

IN THE MATTER OF:

Kuldeep Sharma

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

Order delivered on 31.01.2020

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Appellant

:Mr. Dhruv Gupta, Advocate

For the Respondent

**:Mrs. Sweety Khattar Kumar,
AROC,**

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and seeks time to file the reply. Post the matter to 13th March, 2020.

-sd

**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**